

FORM No. 4

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

APPLICATION NO. 442/04 200

APPLICANT (S) Vijay Kumar Singh Vs. UJI & Or.

RESPONDENT (S)

ADVOCATE FOR

ADVOCATE FOR
RESPONDENT (S)

APPLICANT (S) RK Gupta

ORDER SHEET

Notes of the Registry	Order of the Tribunal
21/5/04	<u>16.6.2004</u>
Date of presentation-14/5/04	Shri Rajnesh Gupta on behalf of Shri R.K. Gupta counsel for the applicant.
Date of registration-17/5/04	
Date of posting before bench 16/6/04	The learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as withdrawn. However, he is at liberty to agitate this matter if he feels aggrieved and so advised.
For- Admission	
Subject: Suspension	
<i>[Signature]</i> Dy. Registrar	<i>[Signature]</i> (Maden Mehan) Judicial Member
<i>cc 2nd a 28/6/04</i> <i>Issued 28/6/04</i> <i>gr</i>	<i>[Signature]</i> (M.P. Singh) Vice Chairman